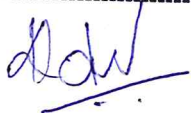


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/2018	-	For consideration	Rule 6 of I&B	Mr. B S Infotech Vs M/s Parikalp Enterprises Business Solutions Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	K. GAURAV KUMAR 9884464319	Petitioner (PCS)	

PCS for operational creditor is present. Objections are not filed on behalf of corporate debtor. No representation for corporate debtor.

Time is extended finally to 05.03.2018.

  
MEMBER (T)

  
MEMBER (J)